

**Tamil Nadu State Agricultural Council (Repeal) Act, 2011**

**[30 September 2011]**

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**[30 September 2011]**

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 28th September 2011 and is hereby published for general information:- Act No. 31 of 2011. An Act to Repeal the Tamil Nadu State Agricultural Council Act, 2009. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-second Year of the Republic of India as follows:-

**1. Short Title And Commencement :-**

- (1) This Act may be called the Tamil Nadu State Agricultural Council (Repeal) Act, 2011.
- (2) It shall come into force at once.

**2. Repeal :-**

The Tamil Nadu State Agricultural Council Act, 2009 is hereby repealed.

(By order of the Governor)  
G. Jayachandran,  
Secretary to Government,